ion

to complete it, and we have no information if any officers have been arrested.

SHRI BHUPESH GUPTA: Is it not a fact that a minor officer of the Government has been arrested in this connection?

SHRI N. KANUNGO: We have no official information except that 1 personally remember to have seen something in the

SHRI BHUPESH GUPTA: May 1 know whether the Government has any unofficial information and if the Government has such unofficial information, whether it is not the task of the Government and the Minister concerned to make immediate enquiries in order to find out as to who had been arrested because it relates to the progress of the enquiry?

SHRI N. KANUNGO: No. As long as the investigation continues, it is not our business to interfere with it.

SHRI LAL BAHADUR: I wish to add that the Special Police Establishment are carrying on the enquiry and they have informed us and told us clearly that they are in a delicate stage of the investigations and no information we have received officially,—of course, we don't personally accept any information which we receive unofficially—could be disclosed. The investigation is still going on.

SHRI BHUPESH GUPTA: Therefore I take it that it is in public interest that the Minister is withholding the information that he may or may not be in possession. He may be in possession. In that case I would ask the hon. Minister to tell us why there is so much delay in the matter of investigation of this matter which was brought before the House in the middle of last year?

SHRI LAL BAHADUR: There has been no delay. In fact we have taken special steps and I wrote to the Home Minister personally and the S. P. E. is pursuing the enquiry vigorously. They will certainly take

a little more time. They cannot finish it

to Questions

SHRI H. D. RAJAH: Are any non-officials arrested in this connection? Is the Government aware of any such step taken by the police?

SHRI LAL BAHADUR: As far as I am aware, no non-official has been arrested.

PROF. DELLANOY'S STATEMENT PUBLISHED IN 'JUGANTAR'

SHRI LALJI PENDSE: k.a

\SHRI BHUPESH GUPTA: t

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to a statement made by a French lady—Professor Dellanov of Kalimpong. published in the Calcutta newspaper 'Jugantar' in which she alleged that she was approached for espionage work by certain elements; and
- (b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). Yes. Enquiries made indicate that Professor Dellanoy has not indulged in prejudicial activities. There is, therefore, no question of Government action in the matter.

SHRI BHUPESH GUPTA: This is not a correspondence between a Governor and a State Government. It is newspaper. May I know whether in that newspaper report the Professor stated that she was approached several times by some people to engage in certain espionage and secret activities, and whether in this connection the attention of the Government has been drawn to another statement to the press, letter to the editor, by the same Professor in which it is said: "It is true also money has been offered to

fThe question was actually asked on the floor of the House by Shri Bhupesh Gupta. -

me twice by Tibetans non-residents of Kalimpong who have got my name and my address, once by a foreigner . . .

Mr. CHAIRMAN: Yes.

SHRI BHUPESH GUPTA: Please let me read them out. "... They suggested either propaganda, either ammunition traffic either deep and indirect activities through Buddhism." Now, Sir, this is in her own English. It has been published in the "Swadhinata" of 29th April this year and it appears in the letter to the editor. May I know whether the attention of the Minister has been drawn to this matter?

SHRI JAWAHARLAL NEHRU: 1 shall answer this question, but I should like your advice as to this new method that is growing, in a supplementary, of reading long documents. Normally of supplementaries are rarely to be put. That is the normal practice, not documents to be read out in supplementaries. That should be put in the principal question, when one can enquire into it. I know nothing about this correspondence, and if I do not know anything about it, how can I answer it? But i wiil say this. I have met this lady, because we received some letter from her which were rather extraordinary, about a year ago or it might be more, and whatever her complaints, whatever cause there may be for the cpm-plaints, we found that the lady was completely of unsound mind. And it is difficult to understand what she said, except that she was in a state of high excitement and she made some complaints which may or may not have been true. Others were entirely without basis. It was difficult to deal with her and, in fact, she acted in some ways which upset the Sikkim Government at that time and various other things happened. Now, the lady may be an excellent person, but for the moment at any rate then, her mental apparatus was not functioning quite satisfactorily.

SHRI H. D. RAJAH: Can the Prime Minister enlighten us as to what all

these foreigners are doing in Kalimpong? How many of them are there?

SHRI JAWAHARLAL NEHRU: She is not in Kalimpong. She is in Calcutta. She has been there for a long time and she has become a Buddhist.

SHRI BHUPESH GUPTA: Sir, I do not know that lady. I am asking that question from the newspaper report. I am sorry I could not quote the entire paper, because it is limited to 150 words.

Mr. CHAIRMAN: My dear friend, even quoting these things is bad enough. You want to quote 150 lines?

SHRI BHUPESH GUPTA: Not 150 lines. I said the question. You must be knowing that a question is limited to 150 words. A question cannot exceed it.

MR. CHAIRMAN: But your quotations exceed 150 words. -

SHRI BHUPESH GUPTA: No, Sir. I count them before I come. Just now what the Prime Minister said about that lady, I am not disputing it. May I know, Sir, whether it is a fact that in that letter to the Government the lady complained against one Captain White of the R.A.F., now known as Bhikshu Sangharakshita and made certain allegations against this gentleman, and whether it was also pointed out that the reason for the anger of the Sikkim Government was that this Bhikshu Sangharakshita was connected in some way with the Sikkim Government?

SHRI JAWAHARLAL NEHRU: I am wholly unable to answer questions about which I know nothing.

SHRI B. K. P. SINHA: I want *to* put a question. May I know, Sir, if Government have any precise information about the political antecedents of this lady Professor and are they in a position to say whether she has *not* been in the past and is not now either a communist or a fellow-traveller?

SHRI JAWAHARLAL NEHRU: No, Sir. We do not know. I cannot say. But she has never been thought of as a very political person. She came here in search of Buddhism. She became a Buddhist, an ardent Buddhist, and then, I do not know. But as I just said she lost her mental balance

शहरीक्षेत्र में खाली भूमि पर उच्चतम सीमा

*३४२. श्री नवाबसिंह चौहान : क्या पोजना मंत्री यह बताने को कृपा करेंगे कि :

- (क) क्या सरकार का शहरी क्षेत्र में स्थित खाली बेकार भूमि पर कोई उच्चतम सीमा लगाे का विचार है; ग्रीर
- (ख) यदि उपरोक्त भाग (क) का उत्तर "हां" हो, तो सरकार इस सम्बन्ध में किस निर्णय पर पहुंची है ?

† [CEILING ON VACANT LAND IN URBAN AREAS

- •342. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of PLANNING be pleased to state:
- (a) whether Government propose to fix any ceiling on vacant unutilized land holdings in the urban areas; and
- (b) if the reply to part (a) above be in the affirmative, what is the deci sion arrived at by Government in this connection?]

योजना उपमंत्री (श्री एस० एन० मिश्र): (क) जी नहीं।

(ख) प्रश्न नहीं उठता ।

t[THE DEPUTY MINISTER OP PLANNING (SHRI S. N. MISHRA): (a) No Sir

(b) Does not arise.]

श्री नवार्बासह चौहान : पहले महीने की ३० तारील के टाइम्स ग्राफ इंडिया में ग्रहमदाबाद में दी गई श्री श्रीमन्नारायण की एक मुलाकात का वर्णन है जिसमें कहा गया है कि :

f[] English ◆^{ro}Jislation.

"The Planning Commission might suggest the imposition of a ceiling on vacant and unutilised land holdings in urban areas"

श्री एस० एन० मिश्र : प्लानिंग किमशन के जिस मानतीय सदस्य के बारे में श्रभी यहां पर कहा गया है उनसे मालूम करने पर पता चला है कि उनकी स्पीच की ठीक रिपोर्ट ग्रखवारों में नहीं छुनी है।

श्री नवार्बासह चौहान : क्या यह भी उसनें कहा गया था :

"He also said that the Planning Commission was considering a proposal to confer ownership rights on a tenant who had occupied the same premises for more than 20 years and paid rent for it."

क्या यह बात ठीक है ? अगर ठीक नहीं है तो जो रिपोर्ट छपी थी उसका कोई खंडन पत्रों में दिया गया क्योंकि उस खबर को हिन्दुस्तान के मुख्य मुख्य अखबारों ने छापा था ?

श्री एस० एन० मिश्र : जिस चीज के बारे में मानतीय सदस्य ने पूछा वह सही नहीं है। जहां तक उस खबर का खंडन अखबारों में छपाने का सम्बन्ध है माननीय सदस्य और योजना कमीशन ने ऐसा करना जरूरी नहीं समझा कि ऐसा किया जाये। मगर उन्होंने यह बताया है कि उनकी स्पीच की सही रिपोर्ट अखबारों में नहीं छपी है।

श्री नवाबसिंह चौहान : क्या मंत्री महोदय यह बतलाने का कृपा करेंगे कि जहां तक मैंकेनाइज्ड फार्मिग के ऊपर सीलिंग लगाने का सवाल है सरकार की इसके सम्बन्ध में जो पहले पालिसी थी क्या उसमें कोई परिवर्तन करने का इरादा है ? साथ ही साथ ऐसी जमीनें जो तराई भावर में हैं ग्रीर जिन्हें लोगों ने कर्ज लेकर डेवलप किया है, जो बड़ी सतरनाक जगहें थीं.